GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1141

TO BE ANSWERED ON FEBRUARY 8, 2017

DISPOSAL OF WASTE

No. 1141 PROF. CHINTAMANI MALVIYA:

SHRI PONGULETI SRINIVASA REDDY:

DR. KIRIT SOMAIYA: DR. P. VENUGOPAL:

DR. RAVINDRA KUMAR RAY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether management of sewerage, solid waste and garbage is becoming the major issue of concern in the urban areas and if so, the details thereof and the reasons therefor;
- (b) whether the Government has prescribed any mechanism to the States for the collection, transportation, processing, treatment and disposal of solid waste, garbage and sewerage in a scientific and hygienic manner and if so, the details thereof and if not, the reasons therefor;
- (c) the details of proposals received and cleared during the last three years and the current year for handling the above issues, State-wise and city-wise;
- (d) the details of proposals lying pending and the reasons for pendency along with the time by which pending proposals are likely to be cleared; and
- (e) the details of funds sanctioned during the above period, city, year and State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

- (a): As per the data available up to Dec. 2016, only 21.51% of the total 1,57,479 metric tonnes waste generated per day is currently treated/processed in the urban areas of the country. The remaining waste is disposed off at dump sites/landfill sites untreated. Therefore, the disposal of huge amount of waste requires the States/ULBs to find land for establishing processing facility/landfill sites. Further, As per the assessment made by Central Pollution Control Board (CPCB) for 2015, the sewage generation in the urban areas of the Country is estimated to be about 61,948 MLD (approx.) and sewage treatment capacity is for 23,277 MLD, which is about 37.6% of the total sewage generation.
- (b): Yes, Madam. Government of India is implementing "Swachh Bharat Mission" (SBM) since 2nd October, 2014 with the target to make the country clean by 2nd October, 2019. The Mission covers all 4041 statutory cities as per 2011 census. One of the admissible components under SBM is Solid Waste Management including collection, transportation, processing, treatment and disposal of solid waste with Central support up to 35% of the project cost in the form of Viability Gap Funding (VGF)/Grant. The remaining funds have to be generated through State Government/ULB contribution/private sector participation. Also, Government of India has launched "Atal Mission for Rejuvenation and Urban Transformation (AMRUT)" on 25th June, 2015 for all the cities with population of 1 lakh and above. Sewage management is one of the admissible components under the Mission. Under the aforesaid Missions, the State Government may set up new sewage treatment plants as per their requirement.
- (c) to (e): The details of the total no. of Mission cities in each State, funds allocated & released towards Solid Waste Management and sanitation component for various States during 2014-15, 2015-16 and 2016-17 under SBM are at Annexure-I. Similarly, under AMRUT, the Centre approves the State Annual Action Plan (SAAPs) submitted by the States. The Centre has approved the SAAP of 2015-16 & 2016-17 of all State/UTs and also approved the 3rd and final SAAP of some States. The details of projects related to sewerage proposed by State Government under AMRUT are at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1141 FOR ANSWER ON 08.02.2017 REGARDING "DISPOSAL OF WASTE"

ANNEXURE-I

Details of no. of Mission Cities, State-wise Central allocation and releases under SBM

SI. No.	Name of the State	No of Cities Total Central covered Assistance to State/ during the UT during the		Total Central release to the States during 2014- 15 (Rs. Cr)		Total Central release to the States during 2015- 16 (Rs. Cr)		Total Central release to the States during 2016- 17 (Rs. Cr)	
		Mission Period	Mission Period (Rs. Cr)	Sanitation	swm	Sanitation	SWM	Sanitation	SWM
1	Andaman & Nicobar Islands	1	2.50	0.00	0.00	0.06	0.06		
2	Andhra Pradesh	72	308.54	13.76	21.02	69.44			185.97
3	Arunachal Pradesh	26	8.70	1.30	6.84	1.21			
4	Assam	88	92.11	0.20	0.00	0.00		4.52	
5	Bihar	139	259.96	8.14	24.66	20.00		40.73	71.97
6	Chandigarh	1	22.24	0.00	0.00	0.50	0.98	1.22	1.35
7	Chhattisgarh	168	131.53	26.78	0.00	27.08	8.79	57.40	
8	Dadra & Nagar Haveli	1	2.27	0.00	0.00	0.13			
9	Daman & Diu	2	1.57	0.00	0.00	0.14			
10	Delhi	3	263.68	2.26	4.38	27.97	58.73		
11	Goa	14	9.29	1.06	1.70	1.52			2.08
12	Gujarat	195	536.22	51.96	0.00	81.27		52.31	187.90
13	Haryana	80	181.80	3.01	12.57	11.65			45.09
14	Himachal Pradesh	56	18.26	3.02	3.00	0.00			6.10

SI. No.	Name of the State	No of Cities Total Central covered Assistance to State/ UT during the		Total Central release to the States during 2014- 15 (Rs. Cr)		Total Central release to the States during 2015- 16 (Rs. Cr)		Total Central release to the States during 2016- 17 (Rs. Cr)	
		Mission Period	Mission Period (Rs. Cr)	Sanitation	swm	Sanitation	SWM	Sanitation	SWM
15	Jammu & Kashmir	86	81.59	1.93	10.90	4.57		10.69	
16	Jharkhand	40	122.68	3.95	9.33	18.90		21.37	32.32
17	Karnataka	220	512.52	69.57	0.00	30.86	39.14		18.12
18	Kerala	59	121.35	16.68	0.00	14.99			
19	Madhya Pradesh	364	434.01	18.58	0.00	74.05	52.93	212.97	
20	Maharashtra	256	1081.84	117.39	0.00	44.60	42.43	65.06	
21	Manipur	28	17.67	0.14	9.61	1.65			
22	Meghalaya	10	10.43	0.54	2.98	0.00			
23	Mizoram	23	15.87	0.30	8.21	1.00			
24	Nagaland	19	14.03	2.47	6.68	3.20			
25	Odisha	107	138.05	1.23	0.00	21.94		53.43	18.98
26	Puducherry	6	17.30	0.70	1.00	0.00			
27	Punjab	143	220.97	13.00	23.00	15.00			
28	Rajasthan	185	363.46	19.16	33.65	45.00		115.54	181.95
29	Sikkim	8	4.10	0.17	2.52	0.00		0.23	
30	Tamil Nadu	721	689.87	6.49	13.13	47.11	83.39	106.29	108.49
31	Telangana	53	223.43	9.95	15.22	29.15		29.15	50.08
32	Tripura	16	18.62	0.00	0.00	0.00		7.78	
33	Uttar Pradesh	648	940.91	37.28	37.56	82.23			
34	Uttarakhand	74	69.08	0.51	5.00	1.00		2.77	
35	West Bengal	129	487.79	21.12	34.54	53.52			
	Total	4041	7424.22	452.64	287.50	729.73	286.46	781.45	910.39

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1141 FOR ANSWER ON 08.02.2017 REGARDING "DISPOSAL OF WASTE"

ANNEXURE-II

Details of Sewerage Projects proposed by States in approved SAAP under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(Rs. in crore)

				(Rs. in crore
SI. No.	Name of State/UT	2015-16	2016-17	3 rd & final SAAP
1	Andhra Pradesh	0.00	268.49	
2	A &N Islands	0.00	0.00	
3	Arunachal Pradesh	23.00	15.00	
4	Assam	31.95	0.00	
5	Bihar	0.00	0.00	
6	Chandigarh	1.00	0.00	60.00
7	Chhattisgarh	122.79	320.65	
8	Dadra & Nagar Haveli	0.00	0.00	
9	Daman & Diu	4.44	5.75	
10	Delhi	104.00	150.00	
11	Goa	7.71	10.50	
12	Gujarat	916.07	628.80	1089.50
13	Haryana	200.00	219.67	
14	Himachal Pradesh	37.28	20.31	
15	Jammu & Kashmir	50.50	26.00	38.42
16	Jharkhand	116.36	130.80	
17	Karnataka	612.65	727.24	
18	Kerala	171.79	216.65	
19	Lakshadweep	0.00	0.00	
20	Madhya Pradesh	925.65	1207.79	1578.81
21	Maharashtra	223.10	963.52	
22	Manipur	0.00	0.00	
23	Meghalaya	22.22	26.00	
24	Mizoram	4.06	3.67	6.00
25	Nagaland	2.50	0.00	
26	Odisha	52.86	20.55	84.40
27	Puducherry	6.00	4.50	
28	Punjab	296.50	613.60	
29	Rajasthan	555.00	786.25	766.50
30	Sikkim	0.00	0.00	
31	Tamil Nadu	33.71	1974.42	
32	Telangana	18.34	40.00	

SI. No.	Name of State/UT	2015-16	2016-17	3 rd & final SAAP
33	Tripura	2.50	5.00	
34	Uttar Pradesh	1697.62	1795.	
35	Uttarakhand	109.86	97.4	
36	West Bengal	0.00	297.60	
	Total	6349.46	10576.00	
